

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 336 OF 2017 &
IA NO. 895 OF 2017 &
IA NOS. 551, 435 & 785 OF 2018

Dated: 2nd August , 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

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|--|------------|----------------------|
| Uttar Pradesh Power Corporation Limited | ... | Appellant(s) |
| Vs. | | |
| Lanco Anpara Power Limited & Ors. | ... | Respondent(s) |

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Shubham Arya
Mr. Pulkit Agrawal

Counsel for the Respondent(s) : Mr. S.B. Upadhayay, Sr. Adv.
Mr. Avijeet Lala
Ms. Astha Sharma
Mr. Nishant Kumar
Ms. Shikha Pandey for R-1

Mr. C.K. Rai
Mr. Sachin Dubey for R-2

Ms. Garima Srivastava
Ms. Gargi Srivastava
For Mr. Rajiv Srivastava for R-3 to R-6

ORDER

List this matter for hearing on **03.08.2018 (on top of the board)**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

pr/vt